

HIGH COURT OF CHHATTISGARH, BILASPUR

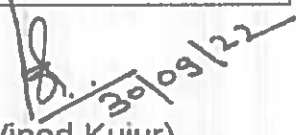
Endorsement No. 12196/R.(J.)/2022

Bilaspur, Dated: 30.09.2022

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.

19.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), /cRegistrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Secretary, High Court Legal Services Committee, Bilaspur.
22.	The Secretary, High Court Bar Association, Bilaspur.
23.	The Assistant Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
24.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


(K. Vinod Kujur)
Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR

ROSTER

Following shall be the Roster for the High Court of Chhattisgarh, Bilaspur with effect from 10.10.2022 till further orders:-

<u>DIVISION BENCH</u>		
01.	<p style="text-align: center;"><u>Division Bench – I</u></p> <p style="text-align: center;">Hon'ble the Chief Justice & Hon'ble Mr. Justice Sanjay Agrawal</p>	<ul style="list-style-type: none">➤ All Writ Matters of Division Bench (Except cases arising out of the order passed by the Rent control Tribunal)➤ Writ Appeal.➤ Public Interest Litigation Petitions.➤ Writ Petition.➤ Habeas Corpus Petitions.➤ Tax Cases including Writ Appeals of Tax Cases.
02.	<p style="text-align: center;"><u>Division Bench – II</u></p> <p style="text-align: center;">Hon'ble Mr. Justice Goutam Bhaduri & Hon'ble Mr. Justice Radhakishan Agrawal</p>	<ul style="list-style-type: none">➤ All Civil Matters of Division Bench.➤ Commercial Division Bench Cases.➤ Company Appeal.➤ All cases arising out of the order passed by the Rent Control Tribunal.
03.	<p style="text-align: center;"><u>Division Bench – III</u></p> <p style="text-align: center;">Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Deepak Kumar Tiwari</p>	<ul style="list-style-type: none">➤ All Criminal Matters of Division Bench.

<u>SINGLE BENCH</u>		
01.	<u>Special Bench</u> Hon'ble the Chief Justice	<ul style="list-style-type: none"> ➤ Application under sub-Section (4) or sub-Section (5) or sub-Section (6) of Section 11 of the Arbitration & Conciliation Act. ➤ Assigned cases. <p>(Friday at 2:15 PM or after completion of DB-I list whichever is earlier)</p>
02.	<u>Special Bench</u> Hon'ble Mr. Justice Goutam Bhaduri	<ul style="list-style-type: none"> ➤ Tied up matters <p>(Friday at 2:15 PM or after completion of DB-II list whichever is earlier)</p>
03.	<u>Special Bench</u> Hon'ble Mr. Justice Sanjay K. Agrawal	<ul style="list-style-type: none"> ➤ Transfer Petition (Civil) ➤ Transfer Petition (Criminal) <p>(Friday at 2:15 PM or after completion of DB-III list whichever is earlier)</p>
04.	<u>Single Bench – I</u> Hon'ble Mr. Justice P. Sam Koshy	<ul style="list-style-type: none"> ➤ Second Appeals. ➤ First Appeals. ➤ Miscellaneous Appeal (Compensation)
05.	<u>Special Bench</u> Hon'ble Mr. Justice Sanjay Agrawal	<ul style="list-style-type: none"> ➤ Criminal Revisions upto the year 2011 ➤ Tied up matters <p>Friday at 2:15 PM or after completion of DB-I list whichever is earlier)</p>
06.	<u>Single Bench – II</u> Hon'ble Mr. Justice Arvind Singh Chandel	<ul style="list-style-type: none"> ➤ Writ Petition (C) ➤ Writ Petition (L) ➤ All nature of Writ Petitions (WP) up to the year 2006. ➤ All other Civil Matters which have not been assigned to any Single Bench.
07.	<u>Single Bench - III</u> Hon'ble Mr. Justice Parth Prateem Sahu	<ul style="list-style-type: none"> ➤ Writ Petition (T) ➤ Writ Petition (S) from the year 2015 onwards
08.	<u>Single Bench- IV</u> Hon'ble Mrs. Justice Rajani Dubey	<ul style="list-style-type: none"> ➤ All Bail Applications under Section 439 Cr.P.C. (except POCSO and NDPS) ➤ All Bail Applications under Section 438 Cr.P.C. ➤ Acquittal Appeals and Leave to Appeals.

09.	<u>Single Bench – V</u> Hon'ble Mr. Justice Narendra Kumar Vyas	<ul style="list-style-type: none"> ➤ Criminal Appeals upto the year 2005
10.	<u>Single Bench – VI</u> Hon'ble Mr. Justice Naresh Kumar Chandravanshi	<ul style="list-style-type: none"> ➤ Criminal Reference (SB). ➤ Writ Petition (Cr.) ➤ Petitions under Section 482 Cr.P.C. and Cr.M.P. ➤ Criminal Appeals from the year 2006 to 2014
11.	<u>Special Bench</u> Hon'ble Mr. Justice Deepak Kumar Tiwari	<ul style="list-style-type: none"> ➤ Criminal Revisions from the year 2012 to 2013 ➤ Tied up matters <p>(Friday at 2:15 PM or after completion of DB-III list whichever is earlier)</p>
12.	<u>Single Bench-VII</u> Hon'ble Mr. Justice Sachin Singh Rajput	<ul style="list-style-type: none"> ➤ Bail Applications under Section 439 Cr.P.C.- in respect of POCSO and NDPS matters. ➤ Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C. ➤ Writ Petition (S) upto the year 2014
13.	<u>Single Bench-VIII</u> Hon'ble Mr. Justice Rakesh Mohan Pandey	<ul style="list-style-type: none"> ➤ Writ Petition (227) ➤ Criminal Revisions from the year 2014 onwards
14.	<u>Special Bench</u> Hon'ble Mr. Justice Radhakishan Agrawal	<ul style="list-style-type: none"> ➤ All Miscellaneous Appeals. ➤ Criminal Appeals from the year 2015 onwards <p>(Friday at 2:15 PM or after completion of DB-II list whichever is earlier)</p>

Sd/-

(CHIEF JUSTICE)

30/09/2022